

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 303
IB-42(ND)/2024

IN THE MATTER OF:

Amit Kumar Singh

.... Petitioner/Applicant

Vs.

Apex Heights Private Limited

.... Respondent

Order under Section 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 06.06.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : Mr. Ashutosh Kumar, Mr. Pulkit Agrawal Mr. Raghav
Sehgal Advs.

For Respondent : Mr. Akshay Sharma Adv.

ORDER

Order **reserved.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)